Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 29 of 2014

Dated: 30th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Gokak Power & Energy Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory

Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. Anantha Narayana

Counsel for the Respondent(s): Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-3

ORDER

The learned counsel for the respondent is filing Written submissions today.

The learned counsel for the Appellant seeks some more time to file the Written Submissions.

Accordingly, he is directed to file the same on or before 12.05.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on 12.05.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

Ts/js